

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 347 / (MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. *Dewan Housing Finance Corporation Ltd*
Shree Vaishnav Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
56	<i>Shirangi Bajoria</i> <i>Shrinivas & Co.</i> <i>for Petitioners</i>	<i>i/b</i>	<i>Shirangi</i>

ORDER

TCP 347/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner requests time for further compliance, list this matter on 11.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)